

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.627/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Sarwan Kumar Sitani (HUF)-Vs-MSP Metaliks Limited		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS MAMTA BINANI *OPERATIONAL CREDITOR* *Mamta Binani*
APPLICANT *4/12/17*

Mrs. Manji Bhutia, Adv Corporate Debtor Bn.

ORDER

Ld. Pr. CS for the operational creditor and the Ld. Advocate for the corporate debtor are present.

Ld. Counsel for the corporate debtor sought leave of the Court for filing Vakalatnama along with the Board Resolution by 05/12/2017. Prayer is allowed. Vakalatnama and Board Resolution may be filed by 05/12/2017. Reply may be filed within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List on 21/12/2017 for admission.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)